

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB No.: (IB) 363 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.11.2017**

**NAME OF THE COMPANY:** M/s J.P. Engineers Pvt. Ltd. Vs. M/s Murti Udyog  
Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

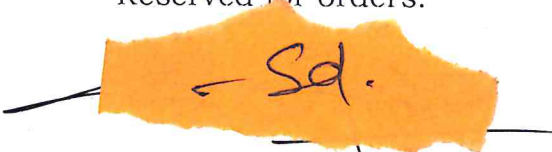
| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
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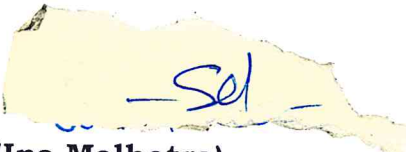
For the Petitioner (s) : Mr. Sharad Tyagi, Advocate

For the Respondent (s) : None

**ORDER**

Reserved for orders.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**